

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 12931/2024

(Arising out of impugned final judgment and order dated 31-07-2024 in A482 No. 2617/2020 passed by the High Court Of Judicature At Allahabad)

PARAMJEET KAUR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH &amp; ANR.

Respondent(s)

(FOR ADMISSION and IA No.214179/2024-EXEMPTION FROM FILING O.T. and IA No.214178/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES )

Date : 24-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI  
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Atul Sharma, AOR

For Respondent(s) Mr. Himanshu Tyagi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. Not taken up.
2. List the matter next week.

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)  
COURT MASTER (NSH)